

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1038 of 2019

IN THE MATTER OF:

Aditya Energy Resource Pte. Ltd.

...Appellant

Versus

Simhapuri Energy Ltd.

...Respondent

**For Appellant: Shri K.S. Ravi Chandran and Ms. S. Manjula Devi,
Advocates**

For Respondent: Ms. Kaadambri and Ms. Mansi, Advocates (R-2)

O R D E R

08.06.2020 This Appeal was filed against rejection of Application under Section 9 of Insolvency and Bankruptcy Code, 2016. There is no urgency as such to take it up in the virtual Court during lockdown. As such, we adjourn the matter.

Registry to list the same later.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md